to use concrete sleepers with a view to speed up the trains further ; and

(b) if not, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA): (a) Indian Railways have decided to introduce concrete sleepers on some of the Broad Gauge routes.

(b) Does not arise.

मध्य प्रदेश में बिजली की आवश्यकता

4645. **श्री फूलचन्द वर्मा :** क्या सिंचाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार बिजली की बढ़ती हुई आवश्यकता के सम्बन्ध में वार्षिक मूल्यांकन करती है ;

(ख) यदि हां, तो क्या मध्य प्रदेश में आवश्यकता की पूर्ति के लिए पर्याप्त बिजली उपलब्ध है ; और

(ग) यदि नहीं, तो उस राज्य में बिजली के उत्पादन को बढ़ाने के लिए सरकार ने क्या कदम उठाए हैं ?

सिंचाई और विद्युत मंत्रालय में उपमंत्री (श्री बैजनाथ कुरील) : (क) जी, हां। भारत सरकार द्वारा नियुक्त वार्षिक विद्युत सर्वेक्षण समितियों द्वारा राज्य प्राधिकरणों के साथ सलाह करके विभिन्न राज्यों तथा संघीय प्रदेशों में विद्युत आवश्यकताओं के वार्षिक मूल्यांकन किए जा रहे हैं।

(ख) इस समय मध्य प्रदेश में उपलब्ध विद्युत इसकी आवश्यकताओं को पूरा करने के लिए काफी है ; इसके अतिरिक्त कुछ विद्युत मध्य प्रदेश द्वारा राजस्थान तथा उत्तर प्रदेश को सप्लाई की जा रही है। बहरहाल, 1973-74 के अन्त तक कुछ कमी प्रत्याशित है।

(ग) विद्युत की उपर्युक्त कमी को दूर करने के लिए कोर्बा ताप-विद्युत केन्द्र का 120 मैगावाट तक विस्तार मंजूर किया गया है।

New Zone of Metre Gauge Sections of Northern and Western Railways in Rajasthan

4646. SHRI N. K. SANGHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the dual administrative control of the metre gauge sections operating in Rajasthan is leading to a lack of coordination and bottlenecks in transhipment affecting adversely the development of industry in the State ; and

(b) whether Government have considered the desirability of merging the metre gauge sections of Northern and Western Railways into a single Zone for achieving administrative efficiency and smooth working ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA): (a) No.

(b) The desirability of merging the metre gauge sections of Northern and Western Railways into a single zone has been examined in all its aspects and it is considered that these two zones need not be bifurcated at present.

उदयपुर, राजस्थान में सिंचाई के लिए कुंजरिया बांध का निर्माण

4647. **श्री लालजी भाई :** क्या सिंचाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राजस्थान में उदयपुर जिले में चारीकी-रेल की हजारों एकड़ उपजाऊ भूमि को सिंचाई सुविधाएं प्रदान करने के लिए कुंजेरिया बांध का निर्माण करने हेतु योजना बनाई गई है ; और

(ख) यदि हां, तो कब तक कार्यारम्भ हो जाएगा तथा इस पर कितना व्यय आएगा ?

सिंचाई और विद्युत मंत्रालय में उपमंत्री (श्री बैजनाथ कुरील) : (क) राजस्थान सरकार से ऐसी कोई भी स्कीम प्राप्त नहीं हुई है।

(ख) प्रश्न नहीं उठता।

उदयपुर, राजस्थान के लिए सिंचाई सुविधाएं

4648. **श्री लालजी भाई**: क्या **सिंचाई और विद्युत** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राजस्थान के उदयपुर जिले में हजारों एकड़ खेती योग्य भूमि सिंचाई सम्बन्धी सुविधाएं उपलब्ध न होने के कारण बेकार पड़ी है और क्या सिंचाई प्रयोजन के लिए कुछ स्थानों पर बांध निर्माण सम्बन्धी कुछ योजनाएं इस बीच रद्द कर दी गई है ;

(ख) यदि हां, तो उक्त भूमि के लिए सिंचाई सुविधाओं की व्यवस्था करने हेतु सरकार ने क्या प्रबन्ध किए हैं ; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

सिंचाई और विद्युत मंत्रालय में उप मंत्री (श्री बैजनाथ कुरील) : (क) से (ग). राजस्थान सरकार ने यह सूचित किया है कि उदयपुर जिले के किसी सिचाई बांध के निर्माण के लिए स्वीकृत किसी स्कीम को रद्द या परित्यक्त नहीं किया गया है।

Strike by Workers of Loco Coal Contractors of Sealdah and Howrah Divisions

4649. SHRI MOHAMMAD ISMAIL: Will the Minister of RAILWAYS be pleased to state:

(a) whether the workers of loco coal contractors working in Sealdah Division and Hawrah Division went on a strike on 12th June, 1971 in support of their demands;

(b) if so, the main demands of the workers; and

(c) the steps taken by Government thereon?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA): (a) Yes.

(b) The main demand is that the labourers engaged by contractors for coal and ash handling on the Indian Railways should be treated as regular Railway employees.

(c) Coal and Ash handling work has been entrusted to contract labour for a long time past on the Indian Railways. Whether this work should be taken over for departmental management with regular Railway employees will depend upon the Central Government deciding whether contract labour should be prohibited or not for this type of work, in exercise of the powers vested in the appropriate Government under the Contract Labour (Regulation and Abolition) Act of 1970.

Development of Small Scale Industries in U. P. during Fourth Plan

4650. SHRI K. C. PANDEY: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:

(a) whether a scheme was submitted by the Government of Uttar Pradesh regarding the development of small scale industries a few years back;

(b) if so, the reaction of Government thereto; and

(c) the steps proposed to be taken to develop small scale industries during the Fourth Five Year Plan in the State?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): (a) to (c). The information is being collected and will be laid on the Table of the House.

Appointment of Foreign Consultants in Private and Public Sector Projects

4651. SHRI K. C. PANDEY: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 2246 on the 15th June, 1971 regarding the appointment of foreign consultants in private